

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.49/(MAH)/2014
CA. No. 163/2016

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2017

NAME OF THE PARTIES: Mr. Sunilkumar Yadavrao Mandave
V/s.
M/s. Vidhrbha Soya – Milk Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Hiten Telang	Adv Bar The Respondents	Hiten
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2	M. S. BHARDWAJ * Shri V. P. Verma	Advocates for the Petitioner	M. S. Bhardwaj
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ORDER

C.A. No. 163/2016 in CP 49/397-398/CLB/MB/MAH/2014

1. Learned Counsels for both the sides are present.
2. The Petitioner has filed a rejoinder and served a copy to the other side in the recent past.
3. The Learned Counsel of the Respondent is seeking time to file rejoinder or additional affidavit as per the instructions of his client. Time is Granted.
4. He is directed to file it by 31.01.2017 and thereafter the matter is enlisted for hearing on 08.02.2017.

Dated: 12.01.2017.

Sd/-
M. K. SHRAWAT.
MEMBER (JUDICIAL).